

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3765
TO BE ANSWERED ON 11.12.2019**

DEVELOPMENTAL WORKS UNDER MPLAD

3765. SHRIMATI MEENAKSHI LEKHI :

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of initiatives that have been taken by the Government to assess the developmental works done by MPs under MPLADS; and**
- (b) the parameters to assess such works?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)

(a) and (b) The Ministry had undertaken third party physical monitoring of works completed using Member of Parliament Local Area Development Scheme(MPLADS) fund in selected districts through independent agencies viz. NABARD Consultancy Services Private Limited (NABCONS) and Agricultural Finance Corporation (AFC) Limited. Programme Evaluation Organisation (PEO) of erstwhile Planning Commission had also conducted an evaluation of the Scheme.

The agency inspects/visits the work sites to verify the assets with respect to the approved technical specifications, financial approvals, the basic quality, its utility for intended purposes, etc.
